

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942 Fax – 23753923

**Petition Nos. 460/GT/2014, 261/GT/2014, 461/GT/2014 & 265/GT/2014**

**Date: 19.10.2015**

To,

Shri S. Sanyal  
General Manager (Tech.)  
NHDC Limited  
NHDC Parisar, Shyamla Hills,  
Bhopal – 462013 (M.P.)

Sir,

**Petition No. 460/GT/2014**

**Subject:** Petition for determination of tariff of tariff of Omkareshwar H.E. Project for the period 1.4.2009 to 31.3.2014

**Petition Nos. 264/GT/2014**

**Subject:** Approval of tariff of Omkareshwar H.E. Project for the period 1.4.2014 to 31.3.2019.

**Petition No. 461/GT/2014**

**Subject:** Approval of tariff of Indira Sagar Power Station for the period from 1.4.2009 to 31.3.2014

**Petition No. 265/GT/2014**

**Subject:** Petition for determination of tariff of Indira Sagar Power Station for the period from 1.4.2014 to 31.3.2019.

**Ref: Your letter No. NHDC/1Com/44/4S/2015/174 dated 15.10.2015**

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With reference to your letter dated 15<sup>th</sup> October 2015 on the above mentioned subject, I am directed to inform you that your request for extension of time has been considered and the time for submission of the additional information as per RoP dated 22.9.2015 has been granted upto 10<sup>th</sup> December, 2015. You are requested to ensure filing of the said information within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

**-Sd/-**  
(B.Sreekumar)  
Deputy Chief (Law)